

FORM B
PUBLIC ANNOUNCEMENT

(Under Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED**

SL. NO.	PARTICULARS	DETAILS
1.	Name of corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	15/12/1986
3.	Authority under which corporate debtor is incorporated / registered	RoC-Coimbatore, Ministry of Corporate Affairs
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15311TZ1986PTC001889
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: No 5, Vinayagar Koil Street Krishnaswamy Nagar Coimbatore - 641045, Tamil Nadu, India. Plant and Machineries at: No 77, Sathy Rd, Ganeshapuram, Coimbatore, Tamil Nadu 641107
6.	Date of closure of Insolvency Resolution Process	05/03/2024
7.	Liquidation commencement date of corporate debtor	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in IA No. IA(IBC)/176(CHE) 2023 in Company Petition CP (IB)/233(CHE)2021, Order received on 09/03/2023)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. P. Eswaramoorthy Reg.No:IBBI/IPA-002/IP-N00284/2017-18/10842.
9.	Address and e-mail of the Liquidator as registered with the Board	Mr. P. Eswaramoorthy No, 44, 5th Street , Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore – 641045,Tamil Nadu, India. eMail : eswarfcs@gmail.com
10.	Address and e-mail of the Liquidator to be used for correspondence with the Liquidator	No, 44, 5th Street , Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore – 641045,Tamil Nadu, India.email: shreemuruganmills@gmail.com 0422 – 2322333, 3500466
11.	Last date for submission of claims	08/04/2023

Notice is hereby given that the National Company Law Tribunal, Chennai Division Bench - I has ordered the commencement of liquidation of the SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED on 06/03/2023 (Order Received on 09/03/2023) under section 33 of the Code .

The stakeholders of **SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before 08/04/2023 to the liquidator at the address mentioned against item No.10.

Note1: The Submission of claim is to be made in the following specified forms (Forms are available at <https://www.ibbi.gov.in/home/downloads>) along with necessary documentary proof:

Form C : Claim by Operational Creditors except workmen and employees

Form D : Claim by Financial Creditors

Form E : Claim by a Workman or an Employee

Form F : Claim submitted by an authorized representative of workman or employee

Form G : Claim by any Other Stakeholder

Submission of false or misleading proofs of claim shall attract penalties.

[In case a Stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.]

Sd/-

P. Eswaramoorthy
Liquidator

Place : Coimbatore

Date :11/03/2023

e-Mail: eswarfcs@gmail.com;

Phone: 0422 – 2322333,3500466

படிவம் B

பொது அறிவிப்பு

(நொடித்தல் மற்றும் திவால் நிலை (கலைப்பு நடைமுறைகள்) விதிமுறைகள் 2016, விதி 12 ன் கீழ்)

**ஸ்ரீ முருகன் ஃப்ளோர் மில்ஸ் பிரைவேட் லிமிடெட்டின்
பங்குதாரர்கள் கவனத்திற்கு**

வ. எண்	தொடர்புடைய விவரங்கள்	தொடர்புடைய விவரங்கள்
1.	கார்ப்பரேட் கடனாளர் பெயர்	ஸ்ரீ முருகன் ஃப்ளோர் மில்ஸ் பிரைவேட் லிமிடெட்
2.	கார்ப்பரேட் கடனாளர் துவக்கத் தேதி	15/12/1986
3.	எந்த அதிகாரத்தின் கீழ் கார்ப்பரேட் கடனாளர் துவக்கம்/பதிவு	கம்பெனிகள் பதிவாளர், கோயமுத்தூர் நிறுவன விவகாரங்கள் அமைச்சகம்
4.	கார்ப்பரேட் கடனாளரின் கார்ப்பரேட் அடையாள எண்	U15311TZ1986PTC001889
5.	கார்ப்பரேட் கடனாளரின் பதிவு அலுவலக மற்றும் முதன்மை அலுவலக முகவரி (வேறு ஏதேனும் இருப்பின்)	பதிவு அலுவலகம் : எண்.5, விநாயகர் கோவில் தெரு, கிருஷ்ணசுவாமி நகர், கோயமுத்தூர் – 641 045. தொழிற்சாலை மற்றும் எந்திரங்கள்: எண்.77, சத்தி சாலை, கணேசபுரம், கோயமுத்தூர், தமிழ்நாடு 641 107
6.	திவால் தீர்மான நடைமுறை மூடும் தேதி	05/03/2024
7.	கார்ப்பரேட் கடனாளரின் கலைப்பு துவங்கும் தேதி	06/03/2023 (மாண்புமிகு தீர்ப்பாயம், சென்னை டிவிஷன் பெஞ்ச் I-ல் எண். IA(IBC)/176(CHE)2023 –ல் எண். CP (IB)/233(CHE)2021 மீது வழங்கப்பட்ட உத்தரவு 09.03.2023 அன்று பெறப்பட்டது)
8.	கலைப்பு அலுவலராக செயல்படும் இடைக்கால தீர்மான நிபுணரின் பெயர் மற்றும் பதிவு எண்	திரு. ப. ஈஸ்வரமூர்த்தி Reg. No: IBB/IPA-002/IP-N00284/2017-18/10842
9.	குழுவில் பதிவு செய்துள்ளபடி கலைப்பு அலுவலரின் முகவரி மற்றும் மின்னஞ்சல்	திரு. ப. ஈஸ்வரமூர்த்தி எண்.44, 5ஆம் வீதி, இராமலிங்க ஜோதி நகர், மாநகராட்சி அலுவலகம் அருகில், நஞ்சண்டாபுரம் சாலை, இராமநாதபுரம், கோயமுத்தூர் – 641045, தமிழ்நாடு, இந்தியா. மின்னஞ்சல் : eswarfcs@gmail.com
10.	கலைப்பு அலுவலருடன் கடிதப் பரிமாற்றத்திற்கு பயன்படுத்தப்பட வேண்டிய கலைப்பு அலுவலரின் முகவரி மற்றும் மின்னஞ்சல்	எண்.44, 5ஆம் வீதி, இராமலிங்க ஜோதி நகர், மாநகராட்சி அலுவலகம் அருகில், நஞ்சண்டாபுரம் சாலை, இராமநாதபுரம், கோயமுத்தூர் – 641045, தமிழ்நாடு, இந்தியா. மின்னஞ்சல் : shreemuruganmills@gmail.com 0422 – 2322333, 3500466
11.	கோரிக்கைகள் சமர்ப்பிக்கும் கடைசி தேதி	08/04/2023

ஸ்ரீ முருகன் ஃப்ளோர் மில்ஸ் பிரைவேட் லிமிடெட்டில் கலைப்பு நடைமுறையை துவங்க தேசிய நிறுவன சட்டத் தீர்ப்பாயம், சென்னை டிவிஷன் பெஞ்ச் – I, குறியீடு 33-ன் கீழ் 06.03.2023 தேதியிடல் உத்தரவில் (உத்தரவு பெறப்பட்டது 09.03.2023) கூறியுள்ளது என்று இந்த அறிவிப்பு மூலம் தெரிவிக்கப்படுகிறது.

ஸ்ரீ முருகன் ஃப்ளோர் மில்ஸ் பிரைவேட் லிமிடெட்டின் பங்குதாரர்கள் வரிசை எண்.10க்கு எதிரே கொடுக்கப்பட்டுள்ள கலைப்பு அலுவலரின் முகவரிக்கு தங்கள் உரிமை கோரல்களை ஆதாரத்துடன் 08.04.2023 அன்றோ அல்லது அதற்கு முன்னதாகவோ சமர்ப்பிக்கும்படி கேட்டுக்கொள்ளப்படுகிறார்கள். குறிப்பு 1: பின்வரும் குறிப்பிட்ட படிவங்களில் (<https://www.ibbi.gov.in/home/downloads>-ல் படிவங்கள் கிடைக்கின்றன) தேவையான ஆவணச் சான்றுகளுடன் உரிமைகோரல் சமர்ப்பிக்கப்பட வேண்டும்:

படிவம் C : ஊழியர்கள் மற்றும் பணியாளர்களைத் தவிர செயல்பாட்டுக் கடன் வழங்கியவர்களின் உரிமைகோரல்

படிவம் D : நிதிக் கடன் வழங்கியவர்களின் உரிமைகோரல்

படிவம் E : ஊழியர் மற்றும் பணியாளரின் உரிமைகோரல்

படிவம் F : பணியாளர் அல்லது ஊழியரின் அங்கீகரிக்கப்பட்ட பிரதிநிதியால் சமர்ப்பிக்கப்பட்ட உரிமைகோரல்

படிவம் G : பிற பங்குதாரர்களின் உரிமைகோரல்

தவறான சான்றுகளை சமர்ப்பித்தால் அபராதம் விதிக்கப்படும்.

[ஒரு பங்குதாரர் கலைப்பு செயல்முறையின் போது அதன் உரிமைகோரல்களை சமர்ப்பிக்கவில்லை என்றால், நொடித்தல் மற்றும் இந்திய திவால்நிலை வாரியத்தின் (கார்ப்பரேட் நபர்களுக்கான திவால்நிலைத் தீர்வு செயல்முறை) ஒழுங்குமுறைகள், 2016ன் கீழ் கார்ப்பரேட் திவால்நிலைத் தீர்வு செயல்முறையின் போது அத்தகைய பங்குதாரர் சமர்ப்பித்த கோரிக்கைகள் பிரிவு 38ன் கீழ் சமர்ப்பிக்கப்பட்டதாகக் கருதப்படுகிறது.]

ஒப்பம்/-

ப. ஈஸ்வரமூர்த்தி
கலைப்பு அலுவலர்

இடம் : கோயமுத்தூர்

மின்னஞ்சல் : eswarfcs@gmail.com;

தேதி : 11.03.2023

தொலைபேசி எண்: 0422 – 2322333,3500466

SATURDAY, 11 MARCH 2023
14 pages in 1 section
KOCHI
₹12.00
VOLUME XVII NUMBER 56

Business Standard

www.business-standard.com



WORLD P8

**WITH THIRD PRESIDENTIAL TERM,
XI SEALS POLITICAL SUPREMACY**

WORLD P8

**META PLANS SOCIAL MEDIA
APP TO TAKE ON TWITTER**



THE MARKETS ON FRIDAY			CHG#
Sensex	59,935.1	▼	671.2
Nifty	17,402.9	▼	176.7
Nifty Futures*	17,452.6	▲	39.6
Dollar	₹82.1		₹82.0**
Euro	₹86.8		₹86.6**
Brent crude (\$/bbl)	81.5##		81.2**
Gold (10 gm)***	₹55,446.0	▲	₹381.0

*Monthly Premium on Nifty Spot; **Previous close; # Over previous close; ## At 9 PM IST; ### Market Trade exclusive of VAT. Source: BSE

TATA TECH SET FOR IPO 2 DECADES AFTER TCS

After almost two decades, a Tata group company is all set to test the Indian public markets. Tata Motors subsidiary Tata Technologies has filed its

drafted offering prospectus (DRHP) with market regulator

Securities and Exchange Board of India (Sebi) for an initial

public offering (IPO). Sources estimated the IPO size at around

₹4,000 crore. India's IT bellwether Tata Consultancy Services (TCS) was the last Tata

group firm to go public. TCS came out with its IPO in July 2004 and its shares got listed

the following month.



BACK PAGE P14 K'taka, Haryana report India's first H3N2 deaths

India has reported two deaths due to H3N2 influenza so far, one each from Karnataka and Haryana, the health ministry confirmed

on Friday. While the government is expanding the influenza cases to decline by

FORM B
PUBLIC ANNOUNCEMENT
(Under Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED**

SL NO.	PARTICULARS	DETAILS
1	Name of corporate debtor	SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED
2	Date of incorporation of corporate debtor	15/12/1986
3	Authority under which corporate debtor is incorporated / registered	RoC-Coimbatore, Ministry of Corporate Affairs
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U15311TZ1986PTC001889
5	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: No. 5, Vinayagar Koll Street, Krishnaswamy Nagar, Coimbatore - 641045, Tamil Nadu, India. Plant and Machines at: No. 77, Sathy Rd, Ganeshapuram, Coimbatore, Tamil Nadu 641107
6	Date of closure of Insolvency Resolution Process	05/03/2024
7	Liquidation commencement date of corporate debtor	06/03/2023 (Order passed by Hon'ble Adjudicating Authority, Chennai Division Bench I in No. IA/IBC/176/CHE) 2023 in CP (IB)/233(CHE)/2021. Order received on 09/03/2023)
8	Name and registration number of the insolvency professional acting as liquidator	Mr. P. Eswaramoorthy Reg No IBI/1PA-002/IP-N00284/2017-18/10842
9	Address and e-mail of the Liquidator as registered with the Board	Mr. P. Eswaramoorthy No. 44, 5th Street, Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India. eMail: eswarlcs@gmail.com
10	Address and e-mail of the Liquidator to be used for correspondence with the Liquidator	No. 44, 5th Street, Ramalingajothi Nagar Near Corporation Office, Nanjundapuram Road, Ramanathapuram, Coimbatore - 641045, Tamil Nadu, India email: shreemuruganmills@gmail.com 0422 - 2322333, 3500466
11	Last date for submission of claims	08/04/2023

Notice is hereby given that the National Company Law Tribunal, Chennai Division Bench - I has ordered the commencement of liquidation of the SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED on 06/03/2023 (Order Received on 09/03/2023) under section 33 of the Code.

The stakeholders of SHREE MURUGAN FLOUR MILLS PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 08/04/2023 to the liquidator at the address mentioned against item No.10.

NOTE: The Submission of claim is to be made in the following specified forms (Forms are available at <https://www.ibbi.gov.in/home/downloads>) along with necessary documentary proof:

Form C : Claim by Operational Creditors except workmen and employees
Form D : Claim by Financial Creditors
Form E : Claim by a Workman or an Employee
Form F : Claim submitted by an authorized representative of workman or employee
Form G : Claim by any Other Stakeholder

Submission of false or misleading proofs of claim shall attract penalties.

(In case a Stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.)

Place : Coimbatore
Date : 11/03/2023

Sd/-
P. Eswaramoorthy
Liquidator
E-Mail: eswarlcs@gmail.com;
Phone: 0422 - 2322333, 3500466

To book your copy,
SMS reachbs to 57575 or
email us at order@bsmail.in

Business Standard
Insight Out

management trainee to Mumbai In
South Asia
66 percent earlier in premarket
trading, even while the market
was in a bearish phase
Nadaq -0.67
-2.3
-2.2
Apollo Hospitals
HDFC
UNITED STATES INSTITUTIONAL PURCHASES AT 10 AM
to ₹1,400 crore on Friday, according to
provisional data from the exchangers

